

**SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS
NOTARIES IN RESPECT OF THE STATE OF ANDHRA
PRADESH TO BE HELD FROM 04.10.2018 TO 05.10.2018 AT
HYDERABAD**

Date : 04th Oct 2018 (Thursday)
(Sr. No. 1-60)
Time : 9:00 A.M.

Date : 04th Oct 2018 (Thursday)
(Sr. No. 61-120)
Time : 2:00 P.M.

Date : 05th Oct 2018 (Friday)
(Sr. No. 121-180)
Time : 9:00 A.M.

Date : Date : 05th Oct 2018 (Friday)
(Sr. No. 181-till last)
Time : 2:00 P.M.

Venue

**Income Tax Appellate Tribunal (TTAT)
Hyderabad Benches, Hyderabad
Room No, 502 & 505, 5th Floor, CGO Towers,
Kavadiguda, Secunderabad Telangana-500080**

BY SPEED POST

Sr.No. 1

F.No. N-11013/4430/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Palli Venkateswara Rao, **Advocate**
Sh. Sattiyya
D.NO.25-19-1/4A, Near Bhashyam School,
N.R.Peta, Eluru AP-534006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2

F.No. N-11013/4431/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Waltair Venkata Siva Rama Prasad, **Advocate**
Sh. Pydi Raju
D.No.50-83-84, F-3, Chandra Enclave, Near
B.V.K.College, Visakhapatnam AP-530016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 3

F.No. N-11013/4432/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Akasapu Santosh Kumar, **Advocate**
Sh. Akasapu Golla Rao
Block No.6, FF-2, Type-II, Y.S.R.Nagar Rajiv
Gruha Kalpa Colony Kammadi Visakhapatnam
AP-530048

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4

F.No. N-11013/4433/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Yedla Venkata Rao, **Advocate**
Sh. Lt.Seshayya
D.No.15-18 Cooperative Colony Chodavaram
Visakhapatnam AP-531036

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 5

F.No. N-11013/4434/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Tangirala Vijaya Bhaskara Reddy, **Advocate**
Sh. Tangirala Narayana Reddy
D.No.4-8-109/A, Saketha Puram, Koraty Padu,
Guntur Andhra Pradesh-522002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 6

F.No. N-11013/4435/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Pulagurtha Dosala Raju, **Advocate**
Sh. Lt.Sesha Rao
D.No.2-74, 2nd Ward, Kothapeta,
Dowlaiswaram Rajahmundray Raral East
Godavari Distt.AP-533125

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 7

F.No. N-11013/4436/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.P.G.K.A.Swamy, **Advocate**
Sh. Pogiri narasimha Murthi
Door No.86-16-1/1, Manthina Gardens Street
NO.2, Tilak J.N.Road Rajamunory, E.G.Distt.AP-
533103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 8

F.No. N-11013/4437/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Mohammed Soheb, **Advocate**
Sh. Md.Ghouse
Door No.57-15-17, Subashnagar, Kanchrapalem
Visakhapatnam Andhra Pradesh-530008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 9

F.No. N-11013/4438/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Janga Seeta Ratna Kumari, **Advocate**
Sh. V.A.R.Reddy
Door No.13-4-2, Bhujanga Rao Peta,
Maharanipeta Post, Dandu Bazaar,
Visakhapatnam, Andhra Pradesh-530002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 10

F.No. N-11013/4439/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Juttada Yerru Naidu, **Advocate**
Sh. Lt.Juttada Ramu Naidu
D.No.II/27/GF-4, Kommadi Junction Y.S.R.Ngar
Rajeev Gruhakalpa, Madhurawada,
Visakhapatnam AP-530048

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 11

F.No. N-11013/4440/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Karri Venkata Ratnam, **Advocate**
Sh. Karri Sreerama Murthy
D.No.21-32-39, Town Kotha Road,
Visakhapatnam AP-530001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 12

F.No. N-11013/4441/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Nanduru Haranathbabu, **Advocate**
Sh. Lt. Nanduru Ramakrishnasarma
Gollapalli Po. Nuzuid Mandal Krishna Distt.
Andhra Pradesh-521111

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 13

F.No. N-11013/4442/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Gollapalli Srinivasarao, **Advocate**
Sh. Gollappalli Satyanarayan
D.No.7-133/A, Korwkonda E.G.Distt.Andhra
Pradesh-533289

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 14

F.No. N-11013/4443/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Kothapalli Sreenivasu, **Advocate**
Sh. Peda Appa Rao
Door No.76-2-6, Gorakshanapeta, Rajamundry
East Godawari Distt.AP-533102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 15

F.No. N-11013/4444/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Patri Srinivas, **Advocate**
Sh. Lt.Raghavendra Rao
D.No.3-77, Near Anjaneyaswamy Temple,
Donakonda Village & Mandal Prakasam Distt.
Andhra Pradesh-523305

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 16

F.No. N-11013/4445/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Mulagapu Prasanna Kumar, **Advocate**
Sh. S.Subba Rao
D.No.19-235, Chandranagar Gopalapatnam,
Visakhapatnam Andhra Pradesh-530027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 17

F.No. N-11013/4446/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Chittiboina Pydi Ravi, **Advocate**
Sh. Ch.Simhachalam
D.No.46-1-36, Kummari-Street, Dondaparthi
Visakhapatnam Andhra Pradesh-530016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 18

F.No. N-11013/4447/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.V.madhavi, **Advocate**
Sh. M.Leeladhar
Mallapally H.No.11-1-842/2/B/2 Seetha Ram
bagh Ram Leela Ground Hyderabad AP-500001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 19

F.No. N-11013/4448/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Yelamanchili Rama Rao, **Advocate**
Sh. Naganna
D.No.13-84, Kranthi Nagar Arilova,
Visakhapatnam AP-530040

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 20

F.No. N-11013/4449/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Baddam Ravinder Reddy, **Advocate**
Sh. Lt.Sh. Raja Reddy
H.No.5-1-83, Rampura Keelara AP-501301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 21

F.No. N-11013/4450/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Dasari Chitti Babu, **Advocate**
Sh. Dasari Subbarao
Door No.33-203, Sanjeeva Nagar, Chilakaluripet
Town, & Mandal, Guntur Distt.Andhra Pradesh-
522616

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 22

F.No. N-11013/4451/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Mogati Bhanu Prakash, **Advocate**
Sh. Krishna Murthy
D.No.16-2-23 Kothuru Samalkota, E.G.Distt.AP-
533440

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 23

F.No. N-11013/4452/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Kuncha Venkata Ramana, **Advocate**
Sh. Lt.Dr.K.Narayana Rao
D.No.49-37-4, Flat No.306, Venkata Krishna
Towers, NGGO's Colony, Akkayyapalem Post
Visakhapatnam Andhra Pradesh-530016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 24

F.No. N-11013/4453/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Nandiraju S.N.Krishna, **Advocate**
Sh. N.Durga Prasada Rao
Door No.16-83, Kankipadu Village Kankipadu
Mandal Krishna Distt.Andhra Pradesh-521151

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 25

F.No. N-11013/4454/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Teeda Anjaneyulu, **Advocate**
Sh. Appa Rao
Door No.52-11-7, Rajendranagar Rajahmundry
East Godavari Distt.AP-533103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 26

F.No. N-11013/4455/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Yerramilli Bhudevi, **Advocate**
Sh. Yanantha Rao
SBI Colony No.17 Tuni E.G.Distt. Andhra
Pradesh-533401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 27

F.No. N-11013/4456/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Madivada Venkata Narasimha Rao, **Advocate**
Sh. Krishna Rao
D.No.17/240, Edepalli Krishna Distt. Andhra
Pradesh-521002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 28

F.No. N-11013/4457/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Paidi Venkar Surya Rao, **Advocate**
Sh. P.Satyam
D.No.57-8-18, Gokhulnagar Kancharapalem
Visakhapatnam Andhra Pradesh-530008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 29

F.No. N-11013/4458/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Ariga Ramesh, **Advocate**
Sh. Ariga Kodanda Ramaiah
Door No.33-1-28, Venu Gopal Swamy Street
Ongole Town Prakasam Disdt.AP-523001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 30

F.No. N-11013/4459/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Vudayagiri Venkata Lakshmi Narayana, **Advocate**
Sh. Kodanda Ramaiah
Dr.N.T.T.P.S. New B Colony UD/LD-521,
Ibrahimpattanam Krishna Distt. Andhra Pradesh-
521456

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 31

F.No. N-11013/4460/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Vydani Prasad Rao, **Advocate**
Sh. Narasimha Swamy
D..No.1-13, Podu (V), Nidamaru Post
Kruthivenu (M) Krishna AP-521324

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 32

F.No. N-11013/4461/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Dokku Narasimha Rao, **Advocate**
Sh. Punnaiah
D.No.31-84, Bandarkota Mahchi Li Patnam
Krishna AP-521001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 33

F.No. N-11013/4462/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Singooru Surya Rao, **Advocate**
Sh. Lt.Mallaiah
Vuda Phase-II, Gandhinagar Pedagantyada Post,
Visakhapatnam AP-530044

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 34

F.No. N-11013/4463/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Pedagadi Manmadha Rao, **Advocate**
Sh. Lt.Varahalu
D.No.44-18-1/4/2, Thatichetalpalem,
Akkayyapalem, Visakhapatnam AP-530016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 35

F.No. N-11013/4464/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.B.K.Satyanarayana, **Advocate**
Sh. Lt.Venkata Rao
D.No.11-226/96, Flat No.411, Sai Dharani
Castle, Opp. Police Station Main Road,
Gopalapatnam Visakhapatnam AP-530027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 36

F.No. N-11013/4465/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.P.N.V.S.Surendra Reddi, **Advocate**
Sh. Padala Venkata Reddi
H.No.36-36-21/A, V.T.College Road, Innespeta
Rajahmundry East Godavari Distt.Andhra
Pradesh-533101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 37

F.No. N-11013/4466/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Ms.Sharmila Vahida Begam, **Advocate**
Sh. Shaikh Rahiman Saheb
Door No.11-3-10 A, Swayampakula Vari Street,
Kavali AP-524201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 38

F.No. N-11013/4467/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Md.Zulfikar Hussain, **Advocate**
Sh. Md. Hussain
H.No.4-8-92, PSML Colony, Sadashivpet Town &
Mandal Medak Distt.AP-502291

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 39

F.No. N-11013/4468/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.L.Sangaram, **Advocate**
Sh. L.Venkoba
H.No.4-8-116/A, Manjira Nagar Sangareddy
Medak Distt. AP-502291

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 40

F.No. N-11013/4469/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Vatturi Tulasi Venkta Ratnam, **Advocate**
Sh. Satyanarayana
Door No.41-1/12/20, Donka Road, Nehru
Nagar Krishnalanka Vijayawada AP-13

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 41

F.No. N-11013/4470/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Nimmagadda Venkata Subba Rao, **Advocate**
Sh. Satyanarayana
Pedanandipadu post & Mandal Guntur Distt.AP-
522235

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 42

F.No. N-11013/4471/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Morta Gouthami, **Advocate**
Sh. Rama Rao
D.no.60-33-40, Ambedkar Colony, Malkapuram
Visakhapatnam AP-530011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 43

F.No. N-11013/4472/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Shaik Ayub Basha, **Advocate**
Sh. S.Fazuluddin
Door No.30-103/7, Melupatla Punganur
Chittoor Distt.AP-517247

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 44

F.No. N-11013/4473/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.S.Chennaiah, **Advocate**
Sh. S.Potula Raju
D.No. 2-63 Thimmapuram Village Guntakal
Handal Anantapurahu

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 45

F.No. N-11013/4474/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Gondhi Harinaoha Naidu, **Advocate**
Sh. G.Venkatramaiah Naidu
Door No.4-5-1245 Reservoir Road Tirupati AP-
517501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 46

F.No. N-11013/4475/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Palla Radha Krishna, **Advocate**
Sh. Satya Narayana
D.No.3-23A/1 Ravindra Bharathi Convent Road
Razole East Godavari AP=533242

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 47

F.No. N-11013/4476/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Bharani Srinivas Prasad, **Advocate**
Sh. Kanhaiah Lal
9-1-102 Medical Colony Bhadrachalam
Khammam AP_507111

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 48

F.No. N-11013/4477/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.M.D.V.Prasada Rao, **Advocate**
Sh. Narayana
H.No.6-316, Old Dairy Farm, Ravindranagar
Visakhapatnam AP-530040

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 49

F.No. N-11013/4478/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Ms.Madhavi Burremukku, **Advocate**
Sh. Anji Reddy
D.No.11-49-281, Sivalayam Street, Vijayawada
AP-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 50

F.No. N-11013/4479/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Vipparthi Venkata Satya Sai, **Advocate**
Sh. Vipparthi Sree Ramulu
2-214 Teacher Colony K Savaram Undrajavaram
mandal Tanuku West Godavari AP-534216

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 51

F.No. N-11013/4480/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Bhamidi Ramakrishna, **Advocate**
Sh. B.V.Sharma
34-1-18, Doddipatta Vari Thuta Street Tanku
AP-534211

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 52

F.No. N-11013/4481/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Chintapalli Nageshwara Rao, **Advocate**
Sh. Narasimha Murthy
Andhra Bank Street, Tanuku West Godavari
Distt.Andhra Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 53

F.No. N-11013/4482/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Srilanka Ganesh, **Advocate**
Sh. Srilanka Nookaraju
Aratlakota Village Managavaram Post
Payakaraopeta Mandal Visakhapatnam AP-
531126

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 54

F.No. N-11013/4483/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Chakkapalli Srinivaskumar, **Advocate**
Sh. Govindarajulu
D.No.1-88, Main Road, Prathipadu E.G.Distt.AP-
533432

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 55

F.No. N-11013/4484/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Devulapalli Satyavenkateswara Sarma, **Advocate**
Sh. Kameswarasarma
Munaseeb Colony A. Annavaram Sankavaram
mandal E.G.Distt.AP-533406

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 56

F.No. N-11013/4485/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Avireni Kesava Rao, **Advocate**
Sh. Narayan.A
3-2B, Thurimella Post Cumbum Mandal
Prakasam Distt.AP-523372

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 57

F.No. N-11013/4486/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Y.Ravinda Nath Babu, **Advocate**
Sh. Balaramaiah
B-10-64 Main Road Buchireddypalem SPSR
Nellore AP-524305

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 58

F.No. N-11013/4487/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Sathibabu Dasari, **Advocate**
Sh. Maridi
5-124 Ravindranagar Turangi Kakinada East
Godavari AP-533016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 59

F.No. N-11013/4488/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Choppakatla Ramanjaneyulu, Advocate
Sh. Sambasivarao
6-3-19, Bhimavari Street, Bapatla Guntur AP-
522101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 60

F.No. N-11013/4489/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Dunna Subrahmanyam, **Advocate**
Sh. Dunna Sreeramamurthy
D.No. 36-79-4/2, Reddi Kancharapalem, Dist.
Visakhapatnam, Andhra Pradesh - 530 008.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 61

F.No. N-11013/4490/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.R.J. Sathyanarayana, **Advocate**
Sh. R. Ramanatham Chetty
1-12, P.G. Road, Kallur Post, Pulicherla Mandal,
Dist. Chittoor - 517 113, Andhra Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 62

F.No. N-11013/4491/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Ms. Pamidi Jhanpi, **Advocate**
Sh. Lokanadham
Flat No.103, Pride Homes Apartments,
Saraswathi Nagar SPSR Nellore AP-524003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 63

F.No. N-11013/4492/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Ms. Katikala Padma Kumar, **Advocate**
Sh. Katikala Deva Krupanandam
H.No.10-3-111/1, Behind RTC Bus Depot,
Khammam City & Distt. Telangana-507001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 64

F.No. N-11013/4493/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Ms. Peyyala Suryakala, **Advocate**
Sh. LT.Peyyala Seetaramayya
D.No.8-24-1-23A, Madhavarao Street, Kakinda
AP-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 65

F.No. N-11013/4494/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.M. Srihari, **Advocate**
Sh. Lt.M.Munaswamy
4-4-1006/K, Nehru Nagar, Tirupati, Chittoor
Distt.AP-517501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 66

F.No. N-11013/4495/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms. P V PRASAD, **Advocate**
Sh. P VENKATESWARLU
17-487-7-D NEAR H P GAS OFFICE
MADANAPALLE CHITTOOR ANDHRA PRADESH
~ 517325.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 67

F.No. N-11013/4496/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms. SREENIVASULU B, Advocate
Sh. VENKATASWAMY B
4-16 UPSTAIRS SURABHI COLONY BESIDE
SMILES SCHOOL CHITTOOR ANDHRA
PRADESH - 517325.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 68

F.No. N-11013/4497/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Smt Madhavi Burremukku, **Advocate**
Sh. Anji Reddy
H/O Nalam Yagna Sudhakar. D NO 11 49 281
Sivalayam Street. One Town Vijayawada 1
KRISHNA ANDHRA PRADESH - 520 001.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 69

F.No. N-11013/4498/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms. Kanigalpula Ravindranath Tagore, **Advocate**
Sh. K Siva Maruthi
Flat no.303 Sri Sadguru Towers Chamarthivari
Street Durgapuram Vijayawada KRISHNA
ANDHRA PRADESH - 520 003.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 70

F.No. N-11013/4499/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms. M.D.V. PRASADA RAO, **Advocate**
Sh. NARAYANA
DOOR NO 6-316 OLD DAIRY FARM
RAVINDRANAGAR VISAKHAPATNAM Andhra
Pradesh - 530 040.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 71

F.No. N-11013/4500/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms. U V NAGESWARARAO AVALA, **Advocate**
Sh. Lt. A.APPARAO
DOOR NO 4-5-3 RAMACHANDRA RAJU
STREET CHITTINAGAR Vijayawada KRISHNA
ANDHRA PRADESH - 520 001.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 72

F.No. N-11013/4501/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Sathibabu Dasari, **Advocate**
Sh. Maridi
5-124 Ravindranagar Turangi Kakinada East
Godavari ANDHRA PRADESH - 533 016.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 73

F.No. N-11013/4502/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.HARIVARAM PRABHAKAR, **Advocate**
Sh. H BALANNA
H NO 8-12-154 VIDYANAGAR STREET
ALLAGADDA TOWN AND MANDAL KURNOOL
Andhra Pradesh - 518 543.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 74

F.No. N-11013/4503/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Chintapalli Nageswararao, **Advocate**
Sh. Narasimha Murthy
1-18 Swamy Ayyappa Colony Manchili Attili
Mandalam West Godavari Andhra Pradesh - 534
134..

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 75

F.No. N-11013/4504/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms. CHOPPAKATLA RAMANJANEYULU, Advocate
Sh. Sambasivarao
6-3-19 Bhimavari Street Bapatla Guntur
Andhra Pradesh - 522 101.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 76

F.No. N-11013/4505/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms. CHAKKAPALLI SRINIVASKUMAR, Advocate
Sh. GOVINDARAJULU
Door No 1.88 Main Road PRATHIPADU East
Godavari Andhra Pradesh -533 432.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 77

F.No. N-11013/4506/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms. V RAJENDRA BABU, Advocate
Sh. V MUNASWAMY
6-8-1027 NGOS COLONY KT ROAD TIRUPATI
Chittoor Andhra Pradesh - 517 501.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 78

F.No. N-11013/4507/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Y.Ravindra Nath Babu, **Advocate**
Sh. BALARAMAIAH
B-10-64 Main Road Buchireddypalem SPSR
NELLORE Andhra Pradesh - 624 305.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 79

F.No. N-11013/4508/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms. Devulapalli Satyavenkateswara Sarma, **Advocate**
Sh. Kameswarasarma
Munaseeb Colony A. Annavaram Sankavaram
Mandal East Godavari Andhra Pradesh - 533
406.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 80

F.No. N-11013/4509/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Smt PAMIDI JHANSI, **Advocate**
Sh. Lokanadham
Flat No. 103 Pride Homes Apartments
Saraswathi Nagar SPSR NELLORE Andhra
Pradesh - 524 003.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 81

F.No. N-11013/4510/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms. DUNNA SUBRAHMANYAM, Advocate
Sh. DUNNA SREERAMAMURTHY
D.NO 36-79-4/2 REDDI KANCHARAPALEM
VISAKHAPATNAM ANDHRA PRADESH - 530
008.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 82

F.No. N-11013/4511/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms. R J SATHYANARAYANA GUPTA, **Advocate**
Sh. R RAMANATHAM CHETTY
1-12 P G ROAD KALLUR POST PULICHERLA
MANDAL Chittoor Andhra Pradesh - 517 113.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 83

F.No. N-11013/4512/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Ms KAKURU VENKATA RAMANAMMA, Advocate
Sh. VENKATA SUBBA REDDY
1/90A L.R.PALLI ATMAKUR MUNICIPALITY
ATMAKUR MANDAL SPSR NELLORE ANDHRA
PRADESH - 524 322.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 84

F.No. N-11013/4513/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms. Y PRAKASH REDDY, Advocate
Sh. Y GUR REDDY
H.No.57/43-B Ramarao Gate Near Old
Municipal Office Kurnool Andhra Pradesh - 518
001.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 85

F.No. N-11013/4514/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms. VENNAPU SUDHAKARA RAO, **Advocate**
Sh. DESALU
5 162 1 Desalu KANURU PERAVALI MANDAL
WEST GODAVARI Andhra Pradesh - 534 329.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 86

F.No. N-11013/4515/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms. MADDELA SRINIVASA REDDY, Advocate
Sh. MADDELA RANGA REDDY
H No 43-183 UPSTAIRS NARASING RAO PETA
KURNOOL ANDHRA PRADESH - 518 004.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 87

F.No. N-11013/4516/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.T Venkata Naga Kishore, **Advocate**
Sh. T Sameera Kumar
G1 MANIKANTA RESIDENCY PLOTNO 10 FLR
NEAR INCOIES CIRCLE Pragathi Nagar
RANGAREDDI Telangana - 500 090.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 88

F.No. N-11013/4517/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms. C JOGA RAO, Advocate
Sh. LATE C B Rao
H No 40/808-G SRINIVASA NAGAR KURNOOL
Andhra Pradesh - 518 004.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 89

F.No. N-11013/4518/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms. SRI VATSA, Advocate
Sh. N SREERAMULU
FLAT NO 402 H NO 43-233A VAMSI KRISHNA
APARTMENTS N R PETA KURNOOL Distt.
Kurnool ANDHRA PRADESH - 518 004.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 90

F.No. N-11013/4519/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms. MUMMANA SOMARAJU, Advocate
Sh. VEERRAJU
D.NO.5-60 Main Road RAJAPUDI
JAGGAMPETA MANDAL East Godawari Andhra
Pradesh - 533 435.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 91

F.No. N-11013/4520/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.YEPUGANTI YEDUKONDALU, **Advocate**
Sh. PULLAYYA
DNo 1.98 Kunavaram Village Razole Mandal
Yepugantivari Street Near UP School East
Godawari Andhra Pradesh - 533 244.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 92

F.No. N-11013/4521/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms. Boodala Daniel Bhaskar, **Advocate**
Sh. Boodala Soloman
Door No 23.28.43 Sai Balaji Apartment F2 SN
Puram Lakshmi Nagar Krishna Andhra Pradesh -
520 011.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 93

F.No. N-11013/4522/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Medida Srinivasa Rao, **Advocate**
Sh. Sambayya
D.No.4-53/1 Geddavari Street
PEDAPATNAM LANKA EAST GODAVARI
ANDHRA PRADESH - 533 247.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 94

F.No. N-11013/4523/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms. Neethipudi Satyanarayana, **Advocate**
Sh. Lakshmana Swamy
D.No.6-116 Court Street Razole East Godawari
Andhra Pradesh - 533 242.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 95

F.No. N-11013/4524/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Smt RADHA DEVI BURLI, Advocate
Sh. SURESH KUMAR BOYINA
D.No 8-39/19 SRIRAM NAGAR BLOCK 1
GOPALAPATNAM VISAKHAPATANAM Andhra
Pradesh - 530 027.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 96

F.No. N-11013/4525/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.THOTA PRAVEEN KUMAR, *Advocate*
Sh. THOTA PRABHAKAR
2-91 AMMAGARIPALLI (V) GONGIVARIPALLI
(P) SODAM MANDAL CHITTOOR ANDHRA
PRADESH - 517 123.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 97

F.No. N-11013/4526/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.AVU NARASIMHA REDDY, *Advocate*
Sh. AVU SREERAMI REDDY
11-240/2 Indira Nagar Piler Chittoor Andhra
Pradesh - 517 214.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 98

F.No. N-11013/4527/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.S M D RAFI ANSARI, **Advocate**
Sh. SHAIK IMAM KHAN
11/2 NEHRU BAZAR Piler Chittoor Andhra
Pradesh - 517 214.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 99

F.No. N-11013/4528/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms. MUNTHA MADHUSUDHANA REDDY, **Advocate**
Sh. MUNTHA BHASKAR REDDY
3-74 DURGANAGAR BODUMALLUVARI PALLI
Piler Chittoor Andhra Pradesh - 517 214.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 100

F.No. N-11013/4529/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.NAGABHUSHANAM P, Advocate
Sh. P DORASWAMI
6-168A CHINNAMASEEDU STREET
ROMPICHERLA Chittoor Andhra Pradesh - 517
192.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 101

F.No. N-11013/4530/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms. T RAJASEKHAR, Advocate
Sh. CHENGALRAYUDU T
Q NO 18 RED BUILDINGS S V U CAMPUSS
TIRUPATI CHITTOOR ANDHRA PRADESH - 517
501.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 102

F.No. N-11013/4531/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.TUMARADA SITAPATHI RAO, **Advocate**
Sh. Late T.Seetaramayya
D.No.62-3-23/1 New Ramalayam Street
Sriharipuram Malkapuram Post
VISAKHAPATANAM Andhra Pradesh - 530 011.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 103

F.No. N-11013/4532/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.KANNAN M, Advocate
Sh. C MOHAN
D.No.4-3-365 UP STAIRS GIRIPURAM
TIRUPATI CHITTOOR ANDHRA PRADESH - 517
501.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 104

F.No. N-11013/4533/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.GANDUPALLI LAKSHMI NARAYANA, **Advocate**
Sh. Late Satyanarayana
D.No.8-1-29 High School Road Gajuwaka
Visakhapatnm VISAKHAPATANAM Andhra
Pradesh - 530 026..

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 105

F.No. N-11013/4534/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.YERRA VENKATA RAO, **Advocate**
Sh. Late Chinna Appala Naidu
D.No.10-325 Flat No 402 Sri Sudharshan
Enclave Chalapathi Nagar Visalakshi Nagar
Visakhapatnam Andhra Pradesh - 530 043.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 106

F.No. N-11013/4535/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.M SRIHARI, **Advocate**
Sh. LATE M MUNASWAMY
4-4-1006/K Nehru Nagar TIRUPATI CHITTOOR
ANDHRA PRADESH - 517 501.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 107

F.No. N-11013/4536/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.PENTAKOTA VENKATA NAGESWARA RAO, **Advocate**
Sh. PENTAKOTA APPARAO
22-113-35/1 DAYALA NAGARA VILLAGE
PEDAGANTYADA MANADAL VISAKHAPATNAM
DISTT. Andhra Pradesh - 530 044.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 108

F.No. N-11013/4537/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Vadlamani Venkata Ramana Murty, **Advocate**
Sh. Vadlamani Anjaneyulu
Door Number 7-15-2 Patha Bazar Veedhi Tuni
East Godawari Andhra Pradesh - 533 401.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 109

F.No. N-11013/4538/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.RAJU CHEBOLU, **Advocate**
Sh. CHEBOLU VENKATA RAO
D.NO. 6-69 KESVARAM VILLAGE MANDAPETA
MANDAL EAST GODAVARI DIST EAST
GODAVARI Andhra Pradesh - 533 341.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 110

F.No. N-11013/4539/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.BHASKARA RAO TAMALAPAKULA, **Advocate**
Sh. NALLAIAH
2-8-55 SANTHI NAGAR 7TH WARD BAPATLA
BAPATLA TOWN GUNTUR VISAKHAPATANAM -
522 101.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 111

F.No. N-11013/4540/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.NERALLA VENUMADHAVA, **Advocate**
Sh. SIVARAMAMURTHY
D.No.11.4.7A ROCKDALE LAYOUT BESIDE
ABDUL SALOON VISAKHAPATANAM Andhra
Pradesh - 530 002.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 112

F.No. N-11013/4541/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.KONDETI.LAKSHMINARAYANA, **Advocate**
Sh. K VENKATAIAH
8-5-66 B.T.R COLONY Tirupati CHITTOOR
ANDHRA PRADESH - 517 507.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 113

F.No. N-11013/4542/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Ch.Mallikarjuna Reddy, **Advocate**
Sh. Ch. Venkatrami Reddy
Deguvapalli, Jandla Village & Post Pileru Mandal
Chittoor AP-517214

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 114

F.No. N-11013/4543/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Lanka Madhuswhan Rao, **Advocate**
Sh. Lanka Subba Rao Patrudu
29-5-9, G.B., Ratna Residency, Lalitha Colony,
Visakhapatnam AP-530020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 115

F.No. N-11013/4544/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Bhogavilli Venkata Soma Sundara Sastry, **Advocate**
Sh. Lt. Bhogavilli Adinarayana Murty
Door No.8-4, Panduranganilyam, Opp.
Maridimma Temple, Lankalapalem,
Visakhapatnam AP-531019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 116

F.No. N-11013/4545/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Chinta Gangadhar, **Advocate**
Sh. Chintha Lakshman Rao
D.No.49-11-4, Lalithanagar Visakhapatnam AP-
530016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 117

F.No. N-11013/4546/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Sala Sivarama mohana Rao, **Advocate**
Sh. Sala Kotayya
44-34-18/8, Nandagiri nagar Akkayyapalam
Post Visakhapatnam AP-530016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 118

F.No. N-11013/4547/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Ms.Vasumathi Purnima Gadiyaram, **Advocate**
Sh. K.V.Saisrinadh
5-1-93, 1st Lane, 18 Cross, Brodiepet Guntur
AP-522002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 119

F.No. N-11013/4548/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Kodali Ravi Kumar, **Advocate**
Sh. Daniel
Jamespeta Village Vinnakota Post Via Dinepalli
AP-521325

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 120

F.No. N-11013/4549/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.VEERABATTULA RAJU, **Advocate**
Sh. TATA RAO
3-2 SATYAVARAM PETA VENKATA KRISHNA
RAYAPURAM, SAMALAKOTA MANDAL, EAST
GODAVARI AP-533434

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 121

F.No. N-11013/4550/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.H MD SHAHUL HAQ, Advocate
Sh. H A NASEER
7.115.4 RAICHUR STREET
TADIPATRI,ANANTAPUR,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 122

F.No. N-11013/4551/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.JONNALAGADDA BALA GANGADHARA SARMA, **Advocate**
Sh. JONNALAGADDA SUBBARAO
dno 11 12 4by7 BADAMVARI STREET
RAMARAOPETA KAKINADA ,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 123

F.No. N-11013/4552/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.KAKARA SOBHA LATHA, **Advocate**
Sh. NAVARATNAM
D NO 2.12 ANTHERVEDI DEVASTHANAM
SAKHINETIPALLI MANDAL ,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 124

F.No. N-11013/4553/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.GOPIREDDY RAJESH REDDY, Advocate
Sh. G L NARAYANA REDDY
1.51 BOLLAVARAM
PRODDATUR,Y.S.R.,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 125

F.No. N-11013/4554/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.M SURENDRANATH REDDY, Advocate
Sh. M PULLA REDDY
4.598,1ST FLOOR SUPER BAZAR STREET
PRODDATUR,Y.S.R.,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 126

F.No. N-11013/4555/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.THAMIDELA MADHAVA REDDY, *Advocate*
Sh. THAMIDELA NAGI REDDY
5.3 OPP OLD ANDHRA BANK LANE
BANAGANAPALLI KURNOOL BANAGANAPALLI
KURNOOL ,KURNOOL,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 127

F.No. N-11013/4556/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.K BHAVANI, Advocate
Sh. Koteswararao
11.13.13 Ramireddypet
Narasaraopet,GUNTUR,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 128

F.No. N-11013/4557/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Marata sreedhar, **Advocate**
Sh. M RAMACHANDRA RAO
BASIC 68 ANANTHA TOWN SHIP SV PURAM
POST ANANTAPURAMU
RURAL,ANANTAPUR,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 129

F.No. N-11013/4558/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.G LAKSHMI, **Advocate**
Sh. G NARAYANA SWAMY
DNO 13.3.584 FLOT NO 303.B KHAJA NAGAR
ANANTAPUR,ANANTAPUR,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 130

F.No. N-11013/4559/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.N ANANDA, **Advocate**
Sh. N SATHYANARAYANA
DNO 13.2.594 SREENIVAS NAGAR
ANANTAPUR,ANANTAPUR,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 131

F.No. N-11013/4560/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.GADIDAMA RANGANAYAKULU, Advocate
Sh. G PEDDANNA
DNO 8.93 RAJEEV COLONY
ANANTAPUR,ANANTAPUR,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 132

F.No. N-11013/4561/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.SINGAMSETTI RAMAKRISHNA, **Advocate**
Sh. S V RAMA RAO
D NO 65.2.13 2B NARSANNA NAGAR
KAKINADA,EAST GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 133

F.No. N-11013/4562/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.NAKKINA MALLIKARJUNUDU, **Advocate**
Sh. NAGARAJU
D NO 42.5.6 PUSARLA VARI STREET BESIDE
LAKSHMI TALKIES,CINEMA
ROAD,KAKINADA,EAST GODAVARI,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 134

F.No. N-11013/4563/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.CHENNAMSETTI RAJA KRISHNA MOHAN, *Advocate*
Sh. CHENNAMSETTI KRISHNA MURTHY
D NO 11.1.26 FLAT NO A1,SWARNA RAVIRA
APARTMENTS PRAKASAM
STREET,KAKINADA,EAST GODAVARI,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 135

F.No. N-11013/4564/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Seela Murali Mohan, **Advocate**
Sh. RAMAKRISHNA
7.8.8 VELAMURI VARI STREET RAMARAOPETA
KAKINADA, E.G.District,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 136

F.No. N-11013/4565/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.K SURYA NARAYANA REDDY, **Advocate**
Sh. K RAMA SUBBA REDDY
1.126.A BHEEMUNIPADU VILLAGE DUVVUR
MANDAL,Y.S.R.,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 137

F.No. N-11013/4566/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.ALAMANDA RANGANDHA SWAMY, **Advocate**
Sh. ALAMANDA TATARAO
Door No. 5.9.62 Telukula Street Samalkot,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 138

F.No. N-11013/4567/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.CHANDRASEKHARA PATNAIK, Advocate
Sh. GOURACHANDRA PATNAIK
AMBEDKAR JUNCTION TEKKALI VILLAGE AND
POST TEKKALI MANDAL,SRIKAKULAM,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 139

F.No. N-11013/4568/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Kalikivaya Rama Krishna Satya Naga Kumar, **Advocate**
Sh. v.v.satyanarayana
13.8.5 13.8.5, overseer street ramachandrarao
peta,WEST GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 140

F.No. N-11013/4569/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Mattaparthi Venkata Ramana, **Advocate**
Sh. Bhaskara Rao
2.39.6.1 Alcot Gardens Rajahmundry,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 141

F.No. N-11013/4570/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.BOSU BABU TIGIRIPALLI, Advocate
Sh. RAMAYYA TIGIRIPALLI
D NO 39 8 11 BY 4 JEETU APARTMENTS
MURALINAGAR,VISAKHAPATANAM,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 142

F.No. N-11013/4571/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.BANDELA OBULESU, Advocate
Sh. B NARASIMHULU
H.NO. 2.191 BUDDAYAPALLI
PRODDATUR,Y.S.R.,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 143

F.No. N-11013/4572/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.CHINTAPILLI APPARAO, Advocate
Sh. CHINTAPILLI LAKSHMAYYA
D NO 17.2.118 B PARLOPETA DIBBADA VARI
STREET, KAKINADA,EAST GODAVARI,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 144

F.No. N-11013/4573/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.PATAN MEHATAB, Advocate
Sh. P Y A KHAN
4.1462.18 HANUMAN NAGAR
PRODDATUR,Y.S.R.,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 145

F.No. N-11013/4574/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.JAGARAPU PRASADA RAO, **Advocate**
Sh. RAMUNAIDU
ATCHUTHAPURAM village ATCHUTHAPURAM
POST ATCHUTHAPURAM
MANDAL,VISAKHAPATANAM,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 146

F.No. N-11013/4575/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.SREERAMA OBULESU, **Advocate**
Sh. S OLAMMA
4.38,KALLURU VILLAGE PRODDATUR MANDAL
,Y.S.R.,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 147

F.No. N-11013/4576/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Oleti Mahalakshmi, **Advocate**
Sh. Veerraju
D.No.48.4.60 Jagannaickpur Kakinada,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 148

F.No. N-11013/4577/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Varikuti Naga Raju, **Advocate**
Sh. Nageswara Rao
11.131 Saint Anns Street
PODILI,PRAKASAM,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 149

F.No. N-11013/4578/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Munagala Venkata Ramana Kishore, **Advocate**
Sh. Venkateswarlu
14.138 Maha Lakshmma Temple Street, Near
Andhra Bank PODILI,PRAKASAM,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 150

F.No. N-11013/4579/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.VENKATA RAMANA, Advocate
Sh. Dangeti Swamy
D no 5.55,6 Santhosh nagar
Vakalapudi,Kakinada,EAST GODAVARI,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 151

F.No. N-11013/4580/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.VASAMSETTI VIJAYA KUMAR, **Advocate**
Sh. VENKATA RAMANA
4.209 1 GAIGALAPADU RAMANAYYAPETA
KAKINADA ,EAST GODAVARI,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 152

F.No. N-11013/4581/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.veligotla srinivasu, **Advocate**
Sh. v venkateswarlu
manikya nagar valasapakala kakinada,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 153

F.No. N-11013/4582/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Pushpanjali, **Advocate**
Sh. Suryanarayana Rao
D no 16.34.61,A Sambamurthy nagar
Kakinada,EAST GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 154

F.No. N-11013/4583/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.SULAPU BHIMALINGESWARA RAO, **Advocate**
Sh. CHIRANJEEVULU
3.116,sai nagar street, opp V. K. G petrol bunk,
near sai ba 3.116,sai nagar street, opp V. K. G
petrol bunk, near sai ba
Anakapalli,VISAKHAPATANAM,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 155

F.No. N-11013/4584/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Subrahmanyam, **Advocate**
Sh. G.V.V SUBBRAO
4.12_2, PILLA KALUVA STREET INDRAPALAM
KAKINADA,EAST GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 156

F.No. N-11013/4585/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.SHAIK SIRAJUDDIN, Advocate
Sh. SHAIK MOHIUDDIN
D NO 2.49.7 1 ENDOWMENT COLONY
KAKINADA,EAST GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 157

F.No. N-11013/4586/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.RAVI B, Advocate
Sh. B Krishnama Naidu
8.84.1 TUDA Plots R C Road, Royal Nagar
TIRUPATI,CHITTOOR,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 158

F.No. N-11013/4587/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.NATAKAM UMA MAHESWARA RAO, Advocate
Sh. MALLIKARJUNA RAO
95.25.1307,ANKAMMA NAGAR 2ND LINE
GUNTUR,GUNTUR,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 159

F.No. N-11013/4588/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.TALE LAKSHMANA RAO, Advocate
Sh. TALE NARASAYYA
DOOR NO . 1.48 RAVIVALASA VILLAGE NEAR
RANASTHALAM LAVERU MANDAL
SRIKAKULAM DIST,SRIKAKULAM,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 160

F.No. N-11013/4589/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.BODDU DHANA LAKSHMI, Advocate
Sh. BODDU APPALA NAIDU
D No. 8.20, BLOCK .I, SRIRAMNAGAR OPP.
KOTHAPALEM BRIDGE
GOPALPATNAM,VISAKHAPATANAM,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 161

F.No. N-11013/4590/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.GUDURI VEERA VENKATA VINAYAKA ADI LAKSHMI, Advocate
Sh. NARASIMHARAO
BHARAT PET 7 TH LINE
GUNTUR,GUNTUR,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 162

F.No. N-11013/4591/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.MARAM SRINIVASA RAO, **Advocate**
Sh. VENKATA SUBBA RAO
DOOR NO 31.84 ABHYUDAYANAGAR
ADDANKI,PRAKASAM,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 163

F.No. N-11013/4592/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.SATISH GOWDA ANGARA, Advocate
Sh. LOVA RAJU
DN_o 4 87 MADHURA NAGAR KAKINADA,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 164

F.No. N-11013/4593/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.VISWANADHAPALLI SUGUNAMMA, **Advocate**
Sh. DHANARAJU
DNo 52 1 105 Jagannaikpur KAKINADA,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 165

F.No. N-11013/4594/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.KILLADI DAYANANDA RAJU, **Advocate**
Sh. SUBBARAO
DNo.16.31.31A Recherlapeta KAKINADA,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 166

F.No. N-11013/4595/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.K C UMESH, Advocate
Sh. K CHANDRA SEKHAR
DNO 15.360.1 SRINIDHI COMPLEX
MADAKASIRA
ANANTAPUR,ANANTAPUR,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 167

F.No. N-11013/4596/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Vattikuti Satyanarayana chowdary, **Advocate**
Sh. V.S.S.M.M.L. NARAYANA RAO
H NO 4.2.9 ANDHRA BANK STREET
MANDAPETA EAST GODAVARI,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 168

F.No. N-11013/4597/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.chekuri varalakshmi, **Advocate**
Sh. subbaraju
4.88.4 ganapathi niliyam vimala nagar subbarao
peta tadepalligudem, WEST GODAVARI, ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 169

F.No. N-11013/4598/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.GOTIVADA RAMU, *Advocate*
Sh. GOTIVADA DEMUDU
D NO 45.33.A SRINIVASA NAGAR
SRIHARIPURAM,VISAKHAPATANAM,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 170

F.No. N-11013/4599/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.TUNUGUNTLA DINESH KUMAR, Advocate
Sh. DURGA PRASAD
11.13.17 SAMMETA VARI STREET
VIJAYAWADA,KRISHNA,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 171

F.No. N-11013/4600/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.INDUPALLI SATYA PRAKASH, Advocate
Sh. RAJESWARA RAO
Door No.18.299 BAPU NAGAR
NUZVID,KRISHNA,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 172

F.No. N-11013/4601/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.DULAM TRINADHA VENKATESWARA RAO, **Advocate**
Sh. SURYANARAYANA MURTHY
4.139 KACHERI STREET KESAVARAM
MANDAPETA MANDAL,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 173

F.No. N-11013/4602/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.M.PADMAVATHI, **Advocate**
Sh. M. PRAKASA RAO
35.14.14 MANAGALAVARAPU PETA, OPP.
TRAINING COLLEGE RAJAHMUNDRY,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 174

F.No. N-11013/4603/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.SAM SUKUMAR THADI, **Advocate**
Sh. THADI ISAAC
DOOR NO 9.25.5 CBM COMPOUND RAMA
TAKIES ROAD,VISAKHAPATANAM,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 175

F.No. N-11013/4604/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.BALABOMMALA SRINIVASA RAO, Advocate
Sh. B.BHASKARA RAO
Flat No.501 Sri Vagdevi Nilayam Gollavanipalem,
Road No.1 Aganampudi, Gajuwaka,
Visakhapatnam,VISAKHAPATANAM,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 176

F.No. N-11013/4605/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.JOHN DAVID RAJU VUNDRU, **Advocate**
Sh. VUNDRU VENKATA RAO
D No 38.30.92 Sai Nagar
Marripalem,VISAKHAPATANAM,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 177

F.No. N-11013/4606/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.MOHAMMED ANWAR, **Advocate**
Sh. MD SULTAN
D.NO. 46.12.32.4 RAJYA LAKSHMI HOSPITAL
STREET DANAVAIPETA, RAJAHMUNDRY,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 178

F.No. N-11013/4607/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.TUMMALA VASU LAKSHMI, Advocate
Sh. T.B.C. GANDHI
H.NO.46.22.13.B DANAVAIPETA
RAJAHMUNDRY,EAST GODAVARI,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 179

F.No. N-11013/4608/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.P S MAHALAKSHMI, Advocate
Sh. NARASIMHACHARYULU
H NO 8.3.9.2 BENERJIPET GAJJALAVARI
CHERUVU ELURU,WEST GODAVARI,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 180

F.No. N-11013/4609/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.K V MURALI KRISHNAMACHARYULU, Advocate
Sh. SRINIVASACHARYULU
H NO 16.169 VIDYA NAGAR GAVARAVARAM
SANIVARAPUPETVILLAGE, WEST
GODAVARI, ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 181

F.No. N-11013/4610/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Sirisipalli Rama Naga Lakshmi, **Advocate**
Sh. S Venkata Ramana
DNO 7 8 10 A RAMARAO PET KAKINADA,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 182

F.No. N-11013/4611/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.KOLA VENKATA NOOKA RATNAM, Advocate
Sh. KOLA VENKATESWARA RAO
DN_o 23 6 16 FREZAR PETA KAKINADA,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 183

F.No. N-11013/4612/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.TIGIRIPALLI SUBBARAO, **Advocate**
Sh. ISSAKU
2.34 PEDDEVAM TALLAPUDI MANDAL,WEST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 184

F.No. N-11013/4613/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.GUTHULA VENKATA KIRAN KUMAR, Advocate
Sh. SURYANARAYANA
45.27.6 ANNAPURNAMMA PETA
RAJAHMUNDRY,EAST GODAVARI,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 185

F.No. N-11013/4614/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Ms.Kodamasimham Andalu, **Advocate**
Sh. K.V.Srinivasa Charyulu
3.19.4 Adarshnagar Balajipet 3.19.4
Adarshnagar Balajipet, Near Park
Rajagundry,EAST GODAVARI,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 186

F.No. N-11013/4615/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.PEDIREDDI SAMBHUPRASAD, **Advocate**
Sh. P.V.V. SATYANARAYANA
D.NO. 36.27.11 BALLAVARI STREET, BEHIND
KOTIPALLI BUS STAND STREET INNISPETA,
RAJAHMUNDRY,EAST GODAVARI,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 187

F.No. N-11013/4616/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.vadapalli srinivasarao, **Advocate**
Sh. satyanarayanacharyulu
17.31.8 teachers colony seetampeta,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 188

F.No. N-11013/4617/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.G. NAGARAJ, Advocate
Sh. G BALAGIRAPPA
DNO 2.699 MODINABAD
GUNTAKAL,ANANTAPUR,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 189

F.No. N-11013/4618/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.JONNALAGADDA VEERA VENKATA RAMANA, Advocate
Sh. VENKATA RAMANA
20.3.1.5 RAMACHANDRARAO PETA
RAJAHMUNDRY,EAST GODAVARI,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 190

F.No. N-11013/4619/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.TAMARALA JAYARAM, **Advocate**
Sh. Late APPUDU
D. NO. 50.94.3, SHANTI PURAM, NEAR
GURUDWARA, ,VISAKHAPATANAM,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 191

F.No. N-11013/4620/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.R BADE SAHEB, **Advocate**
Sh. R ALLIPEERAN
DNO 17.588 THILAK NAGAR
GUNTAKAL,ANANTAPUR,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 192

F.No. N-11013/4621/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.SRIPADA RAJASEKHAR, Advocate
Sh. SVL NARASIMHA MURTHY
1.7.4 1 sriramnagar kakinada manikya nagar
valasapakala kakinada,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 193

F.No. N-11013/4622/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.BHUPATHI RAJU, *Advocate*
Sh. PADIKONDA
B.RAJU, AMBEDKHAR COLONY, RAM MOHAN
PETA, CHODAVARAM.
,VISAKHAPATANAM, ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 194

F.No. N-11013/4623/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.DASARI RAMESH BABU, Advocate
Sh. KANTHAIAH
6.4.56 GI ESWAR NAGAR NEAR LIONS CLUB
PITHAPURAM,EAST GODAVARI,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 195

F.No. N-11013/4624/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.cpoorna chand, **Advocate**
Sh. C S MUNASWAMY
19.10.100 4C1, NEW INDIRA NAGAR BACK
SIDE OF S G S ARTS COLLEGE , TIRUPATI
Tirupati,CHITTOOR,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 196

F.No. N-11013/4625/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.K. PURUSHOTTAM, Advocate
Sh. MAHESAM
DOOR NO. 19.260 PLOT NO. 97 SAI MADHAVA
NAGAR VEPAGUNTA POST
VISAKHAPATNAM,VISAKHAPATANAM,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 197

F.No. N-11013/4626/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.K.N.R.S.BHASKARA GIRI, **Advocate**
Sh. Venkata Ramaiah
D. No. 16.5.17, Kalaga Nilayam Sri Rama Nagar
Rajagundry,EAST GODAVARI,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 198

F.No. N-11013/4627/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.golakoti visweswara desi, **Advocate**
Sh. venkateswarlu
DNo 3 17 48 9A godarigunta KAKINADA,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 199

F.No. N-11013/4628/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.V SURESH, Advocate
Sh. V SESHADRI
DNO 19.4.316, S T V NAGAR, TIRUPATI
,CHITTOOR,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 200

F.No. N-11013/4629/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.KALUTURI PADMINI, **Advocate**
Sh. MOHAN RAO
DN_o 3 168 MADHURA NAGAR KAKINADA,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 201

F.No. N-11013/4630/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.POTHALA RAMESH BABU, **Advocate**
Sh. NAIDU BABU
DOOR NO. 37.11.199, PR GRADENS
VISAKHAPATNAM
VISAKHAPATNAM,VISAKHAPATANAM,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 202

F.No. N-11013/4631/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.REDDI ANNAVARAM, Advocate
Sh. REDDI SURYUDU
D.NO 1.17 SAIBABA TEMPLE STREET
GOLLAPALEM, KAJULURU,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 203

F.No. N-11013/4632/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.RACHAPALLI PRASAD, **Advocate**
Sh. DHARMA RAJU
SUBBARAO NAGAR RAMADAS PETA
RAJAHMUNDRY,EAST GODAVARI,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 204

F.No. N-11013/4633/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.SRINIVASARAO KANKATALA, Advocate
Sh. KANKATALA VENKATA RAMANA
D.NO 25.4.29 UPSTAIRS SWATHI MEDICAL
AGENCIES KOMMIREDDIVARI STREET
KAKINADA,EAST GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 205

F.No. N-11013/4634/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.M P S BALA SUBRAHMANYAM, Advocate
Sh. LATE GANGARAJU
D.NO 2.164.1 SWAMYNAGAR INDRAPALEM PO
KAKINADA RURAL,EAST GODAVARI,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 206

F.No. N-11013/4635/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.DANDASI HIMA BINDU, **Advocate**
Sh. DANDASI SRINIVASA RAO
DNO 70 5 41 RAMANAYYA PETA
KAKINADA,EAST GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 207

F.No. N-11013/4636/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.V.C.GANGADHAR, Advocate
Sh. V S C KESAVA
10.142A UPSTAIRS MAIN BAZAR
GOOTY,ANANTAPUR,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 208

F.No. N-11013/4637/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.RAGALA UMAMAHESWARARAO, **Advocate**
Sh. VEERA VENKATA RAMANA MURTHY
2.187 MAIN ROAD DIVILL,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 209

F.No. N-11013/4638/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.S BALA KONDAIAH, **Advocate**
Sh. S YARRANNA
4.88 MAIN ROAD GUDIPADU DUVVUR
MANDAL,Y.S.R.,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 210

F.No. N-11013/4639/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Revu Subbalakshmi, **Advocate**
Sh. REVU SRIRAMULU
D.NO 8.40 INDRAPALEM KAKINADA
RURAL,EAST GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 211

F.No. N-11013/4640/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.DOKALA SRINIVASA RAO, **Advocate**
Sh. DOKALA MUTYALU
46.20.10.9 Sowbhagya Apartments, Flat No. 9
Danavaipeta, Rajamahendravaram,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 212

F.No. N-11013/4641/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.KOLA SRIHARIRAO, Advocate
Sh. KOLA PEDDA ATCHIYYA
3.2 RAMESWARAM VILLAGE PEDAPUDI
MANDAL,EAST GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 213

F.No. N-11013/4642/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.THOTA BRAHMAJI RAO, **Advocate**
Sh. T. Sesharao
DNo. 2.289 Korukonda Rajahmundry,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 214

F.No. N-11013/4643/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.ADDANKI SUDARSANA, Advocate
Sh. A BALAIAH
2.150.B ESWAR REDDY NAGAR
PRODDATUR, Y.S.R., ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 215

F.No. N-11013/4644/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.KASI SRINIVASA RAO, **Advocate**
Sh. K. V. Reddy
DNo.20.1118 Dowleswaram Rajahmundry,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 216

F.No. N-11013/4645/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.DATTI NOOKA RAJU, **Advocate**
Sh. DATTI BANGARI
VENKATAPURAM VILLAGE VENKATAPURAM
POST S RAYAVARAM
MANDAL,VISAKHAPATANAM,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 217

F.No. N-11013/4646/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.KOYYA DAMAYANTHI, *Advocate*
Sh. KOYYA SURYA APPARAO
DN_o 24 8 79 OLD BUS STAND KAKINADA,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 218

F.No. N-11013/4647/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.GEDI RAJESWARI, Advocate
Sh. Gedi Rajulu
DNo.45.45.17 Ambedhkar Nagar
Rajahmundry,EAST GODAVARI,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 219

F.No. N-11013/4648/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.V PRAKASH REDDY, Advocate
Sh. V NAGI REDDY
H NO 9.49 NEAR LIC OFFICE BANAGANAPALLE
POST AND MANDAL,KURNOOL,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 220

F.No. N-11013/4649/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.KAJA SREERAMA MURTHY, Advocate
Sh. NAGABHASHANAM
9.6.6 GANDHINAGAR KAKINADA ,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 221

F.No. N-11013/4650/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.JANGAM SANTOSHA KUMARI, *Advocate*
Sh. JANGAM JOHN MATTHEWS
D NO 7.11.18 .1 BALUSULAPETA
SAMALKOT,EAST GODAVARI,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 222

F.No. N-11013/4651/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.GIDDADA VENKATA DURGA PRASAD, Advocate
Sh. GIDDADA JANARDHANA RAO
67.1.7 PRASAD COURTS APARTMENTS G4,
ASHOK NAGAR, KAKINADA,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 223

F.No. N-11013/4652/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Gandikota Kalyani, **Advocate**
Sh. Gandikota Yogeshwara Rao
Door No. 67.1.3c, Ashok Nagar, Kakinada ,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 224

F.No. N-11013/4653/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.K V NAGESWAR REDDY, Advocate
Sh. K SIVARAMI REDDY
H NO 1.171 GUNDLASINGAVARAM VILLAGE
AND POST OWK MANDAL,KURNOOL,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 225

F.No. N-11013/4654/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.BORRA VENKATA PADMASANI, Advocate
Sh. TALLISETTI APPARAO
10.242.1 PADMANABHA NAGAR
JAGGAMPETA,EAST GODAVARI,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 226

F.No. N-11013/4655/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.S RAMA BHUPAL REDDY, **Advocate**
Sh. S RAMA SUBBA REDDY
H NO 2.17.H.5 KAREEM BAGH
BANAGANAPALLE POST AND
MANDAL,KURNOOL,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 227

F.No. N-11013/4656/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.MUDUGU RAJENDRA BABU, Advocate
Sh. late APPANNA
1.240 SWAMINAGAR INDRAPALEM
KAKAINADA ,EAST GODAVARI,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 228

F.No. N-11013/4657/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.NAGABATHULA MAHALAKSHMI PRASAD BABU, *Advocate*
Sh. NAGABATHULA NAGABHUSHANAM
4.398 NEAR EBC COLONY PATAVALA VILLAGE,
THALLAREVU MANDAL,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 229

F.No. N-11013/4658/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.K NARASIMHA REDDY, **Advocate**
Sh. K OBULA REDDY
H NO 8.115 OBULA REDDY COMPLEX
BANAGANAPALLE POST AND
MANDAL,KURNOOL,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 230

F.No. N-11013/4659/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Pendyala Yesubabu, **Advocate**
Sh. Pendyala Soma Raju
Door No. 66.7.5, Padmavathi Residency, Rajeev
Gandhi Street, Narasanna Nagar, Kakinada ,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 231

F.No. N-11013/4660/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.THAPPETA VENKATESAM, Advocate
Sh. THAPPETA BUCHENNA
H NO 1.278.B NGO COLONY BANAGANAPALLE
POST AND MANDAL,KURNOOL,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 232

F.No. N-11013/4661/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.srisailapu Gopi, **Advocate**
Sh. S.Varahalu
D.No.2.2.23 Battalabazar street SAMALKOT,EAST
GODAVARI,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 233

F.No. N-11013/4662/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.ANIL CHADALAVADA, **Advocate**
Sh. LATE HANUMANTHA RAO CHADALAVADA
BLOCK NO 126 FLAT NO GF8 R G K NEW
COLONY MARIKAVALLASA VISAKHAPATNAM
RURAL,VISAKHAPATANAM,ANDHRA PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 234

F.No. N-11013/4663/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.T VENKATESWARLU, **Advocate**
Sh. T CHINNA OBANNA
1.123 THIMMANAYUNIPETA VILLAGE
KOLIMIGUNDLA MANDAL,KURNOOL,ANDHRA
PRADESH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 235

F.No. N-11013/4664/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Kotha Kuta Satya Surya Narayana, **Advocate**
Sh. Kotha Sessa Giri Rao
Kotha Vari Street D.No.12-1-103/A, Pithapuram
AP-533450

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 236

F.No. N-11013/4665/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Kuricheti Lakshmi Narayana, **Advocate**
Sh. Lt. Penchalaiah
27-2-923/1-A, Nagar Extension, Srinagar
Nellore AP-524002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 237

F.No. N-11013/4666/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Velaga Venkata Nagesh, **Advocate**
Sh. Eswara Ranganakulu
D.No.14-2-88/A, Pullayya Klauvasi Pithapuram
AP-533450

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 238

F.No. N-11013/4667/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Dalli Srinivasa Rao, **Advocate**
Sh. Apparao
D.No.11-2-32-A, Vastad Street, Pithapuram
E.G.Distt.AP-533450

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 239

F.No. N-11013/4668/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Valluri Siva Kesava Chowdary, **Advocate**
Sh. Venkata Ramarao
D.No.15-10, Main Road, Near Mudugulamma
Temple Bikkavolu East Godavari Distt.AP-
533343

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 240

F.No. N-11013/4669/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.K.Asif Ali Khan, **Advocate**
Sh. K.Dawood Ali Khan
H.No.19-219/3, Main Road, Gandhi Nagar
Velgode Village East Mandal Kurnool AP-518533

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY